

DIVISION BENCH
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/16(KB)2024
IN
C.A.(CAA)/179(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	CELICA LEISURE & SPA LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Ms.Madhuri Pandey, PCS] For the petitioner

Mr.Channakeshava,Asst. Director] For the office of RD

O R D E R

1. Ld. authorised representative for the petitioner present. Assistant Director for the office of Regional Director present.
2. Pleadings are complete.
3. Post this matter on **22/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**